NO. 1547. SHRI HEMANT SRIRAM PATIL:

SHRI DULAL CHAND GOSWAMI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether the Government has prepared any policy under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) to manage recurring urban floods caused due to climate change;

(b) if so, the details of the implementation of the above policy;

and

(c) the details of the steps taken by the Government to provide relief and urban policy planning keeping in view the situation of recurring floods in urban areas?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) to (c): Storm Water Drainage is one of the thrust areas of Atal Mission for Rejuvenation and Urban Transformation (AMRUT), under which States/Union Territories (UTs) have been empowered to select, appraise, approve and implement projects to mitigate urban flooding and water logging in the selected AMRUT cities. So far, 800 drainage projects worth ₹2,978 crore have been grounded, of which...2/-
680 projects worth ₹1,358 crore have been completed & remaining are in progress. With these, construction of 919 KM of drains have been completed & 708 KM of drains are in progress, thus eliminating 2,930 water-logging points. Elimination of another 811 points are in progress.

Under AMRUT 2.0, States/UTs can take up projects for harvesting rainwater through discharge of storm water drains into water bodies (which do not receive sewage/effluent) & for creation/strengthening of storm water drains around water bodies.

Further, Government of India has launched “Scheme for Special Assistance to States for Capital Investment for Financial Year 2022-23”. This scheme has provision of incentivizing the States for implementing suitable schemes for “Creation of Sponge Cities” which will create infrastructure to collect, store, treat and save rain water. This will create additional retention capacity of rain water within cities, providing better resilience against urban floods.

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